

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.544/94

Dated this the 23rd day of June, 1994.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

V.K.Hemachandran,
Mail Driver,
Staff No.V.562,
Southern Railway,
Coonoor.

..Applicant

(By Advocate Mr.R.Krishna Raj)

vs.

1. Union of India represented by the General Manager,
Madras-3.
2. The General Manager,
Southern Railway, Madras-3.
3. The Divisional Personnel Officer,
Southern Railway, Palghat.
4. The Senior Divisional Mechanical Engineer,
Southern Railway, Palghat.
5. The Divisional Railway Manager,
Southern Railway, Palghat

...Respondents

(By Advocate Mr.George Joseph(not present)

ORDER

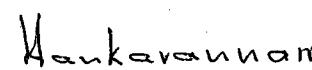
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Learned counsel for applicant seeks leave to withdraw the application. We grant leave and dismiss the application as withdrawn, without expressing any opinion on the merits. No costs.

Dated the 23rd June, 1994.


P.V.VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)

VICE CHAIRMAN